

18 JAN 2012
 Registrar of Companies
 Maharashtra, Mumbai

MINISTRY OF CORPORATE AFFAIRS

VIGILANCE SECTION

PROPERTY RETURN FOR THE YEAR 2011 (AS ON 01.01.2012)

1.	Name of the Officer	P. K. Gaichor
2.	Service to which Officer belongs	Indian Company Law Service
3.	Present Post held	Dy. Registrar of Companies of ROC, Mumbai
4.	Present Pay	Band Pay Rs. 25,310/- Grade Pay Rs. 6,600/- DA Rs. 18,508/- HRA + T.A.
5.	Office	O/o. The Registrar of Companies, Maharashtra, Mumbai
Property Details		
6.	Description of Property	Tenement No. A/8, "Hariom Bldg." Plot No 3 and 4, Shivai Nagar
7.	Precise location (full address)	Village Majiwada, Thane
8.	Area of land in case of landed property	Plinth Area of 527.20 Sq. fit
9.	Nature of land (state whether residential/agricultural, etc)	Residential
10.	Extent of interest	Full
11.	If not in own name state in whose name and relationship with Govt. Servant.	-
12.	Date of acquisition	Allotment letter dated 11/01/2001 and taken tenement on 17/01/2001
13.	How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name, address, connection with Government and other details of person/s from whom acquired etc. be given	By purchase of ready built house flat from State housing Board viz. Konkan Housing and Area Development Board (Lease hold)
14.	Value of the property	Rs. 5,40,500/- sale price intimation is already given.
15.	Particulars of sanction of prescribed authority, if any.	House building Advance (HBA) Sanction order No. RD/HBA/99/2000 dt. 30/03/2000 & 12/05/2000 for Rs. 2,39,594 & Rs. 1,60,406/- (Total Rs. 4,00,000/-)
16.	Total annual income from the property.	-
17.	Any other details.	Withdrawal from GPF order No. RD. 1 (612) Admn/ 325 dt. 16/01/98 (Rs. 1,30,500/-)

P. K. Gaichor

(Signature of the Govt. Servant)

Date: 18/01/2012
 Place: Mumbai